

POST OFFER ADVERTISEMENT FOR THE ATTENTION OF THE SHAREHOLDERS OF

SOUTH INDIA PROJECTS LIMITED

(CIN: L72100WB1981PLC034342)

Registered Office: 5 & 6, 8th Floor, Fancy Lane, Kolkata - 700 001
Contact No.: +91 33 4006 9740; E-Mail ID: southindiaprojectslimited@gmail.com
Website: www.southindiaprojectslimited.in

Open Offer for acquisition of 13,08,700 Equity Shares of South India Projects Limited (“SIPL”/“Target Company”) by Mr. Joseph Sudheer Reddy Thumma (“Acquirer 1”) and Mr. Jagan Mohan Reddy Thumma (“Acquirer 2”), (“Acquirer 1” and “Acquirer 2” collectively being, the “Acquirers”) and Mr. Dennis Reddy Thumma (“PAC 1”) and Mrs. Innamma Thumma (“PAC 2”) (“PAC 1” and “PAC 2” collectively being, the “PACs”).

This Post Offer Advertisement is issued by Mark Corporate Advisors Private Limited (“Manager to the Offer”) on behalf of the Acquirers and the PACs in connection with the Open Offer made by the Acquirers and the PACs to acquire 13,08,700 Equity Shares of Face Value of ₹10 each (“Equity Shares”) of the Target Company, representing 26% of the Emerging Voting Capital of the Target Company (“Offer”), in compliance with Regulation 18(12) of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and amendments thereof [“SEBI (SAST) Regulations, 2011”/“Regulations”]. The Detailed Public Statement with respect to the aforementioned offer was made on October 07, 2016 (Friday) in the following newspapers:

Newspaper	Language	Edition(s)
Financial Express	English	All Editions
Jansatta	Hindi	All Editions
Navshakti	Marathi	Mumbai Edition
Kalantar Patrika	Bengali	Kolkata Edition

- 1) Name of the Target Company : South India Projects Limited
- 2) Name of the Acquirers/PACs : (i) Mr. Joseph Sudheer Reddy Thumma (“Acquirer 1”);
(ii) Mr. Jagan Mohan Reddy Thumma (“Acquirer 2”);
(iii) Mr. Dennis Reddy Thumma (“PAC 1”); and
(iv) Mrs. Innamma Thumma (“PAC 2”)
- 3) Name of the Manager to the Offer : Mark Corporate Advisors Private Limited
- 4) Name of the Registrar to the Offer : Niche Technologies Private Limited
- 5) Offer Details
- a) Date of Opening of the Offer : February 15, 2017 (Wednesday)
- b) Date of Closure of the Offer : March 01, 2017 (Wednesday)
- 6) Date of Completion of Payment : Not Applicable, since no Equity Shares were
of Consideration and
communication of Rejection/
Acceptance

7) Details of Acquisition:

Sr. No.	Particulars	Proposed in the Letter of Offer		Actuals	
7.1	Offer Price (in ₹)	₹130 (Rupees One Hundred and Thirty only) plus interest of ₹1.60 (Rupee One and Sixty Paise) per Equity Share, payable in cash		₹130 (Rupees One Hundred and Thirty only) plus interest of ₹1.60 (Rupee One and Sixty Paise) per Equity Share, payable in cash	
7.2	Aggregate number of shares tendered	13,08,700 Equity Shares*		Nil	
7.3	Aggregate number of shares accepted	13,08,700 Equity Shares*		Not Applicable	
7.4	Size of the Offer (Number of Equity Shares multiplied by Offer Price per Equity Share)	₹17,22,24,920		Nil	
7.5	Shareholding of the Acquirers/PACs before Public Announcement				
	• Number	12,29,346		12,29,346	
	• % of Emerging Voting Capital	24.42%		24.42%	
7.6	Shares acquired by way of Preferential Allotment				
	• Number	20,00,000		20,00,000	
	• % of Emerging Voting Capital	39.73%		39.73%	
7.7	Shares Acquired by way of Open Offer				
	• Number	13,08,700		Nil	
	• % of Emerging Voting Capital	26.00%		Not Applicable	
7.8	Shares acquired after Detailed Public Statement				
	• Number	Nil		Nil	
	• % of Emerging Voting Capital	Nil		Nil	
	• Price of the Shares acquired	Not Applicable		Not Applicable	
7.9	Post Offer Shareholding of Acquirers/PACs:				
	• Number	45,38,046*		32,29,346	
	• % of Emerging Voting Capital	90.15%*		64.16%	
7.10	Pre & Post Offer Shareholding of the Public	Pre-Offer	Post-Offer	Pre-Offer	Post-Offer
	• Number	18,04,042	4,95,342*	18,04,042	18,04,042
	• % of Share Capital/Voting Capital	35.84%	9.84%*	35.84%	35.84%

*Assuming full acceptance in the Open Offer.

- 8) The Acquirers and the PACs accepts full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under Regulations.
- 9) A copy of this Post Offer Advertisement will be available on the websites of SEBI and BSE Limited and also at the Registered Office of the Target Company.

Capitalized terms used in this advertisement, but not defined herein, shall have the same meanings assigned to such terms in the Letter of Offer dated February 02, 2017.

Issued by Manager to the Offer:



MARK CORPORATE ADVISORS PRIVATE LIMITED
CIN: U67190MH2008PTC181996
404/1, The Summit Business Bay,
Sant Janabai Road (Service Lane),
Off W. E. Highway, Vile Parle (East),
Mumbai - 400 057
Tel. No.: +91 22 2612 3207; Fax No.: +91 22 2612 3208
Contact Person: Mr. Manish Gaur
E-Mail: openoffer@markcorporateadvisors.com
SEBI Registration No.: INM000012128

For and on behalf of the Acquirers and the PACs

Sd/- Joseph Sudheer Reddy Thumma ("Acquirer 1") <i>(signed by duly constituted Power of Attorney holder Jagan Mohan Reddy Thumma)</i>	Sd/- Jagan Mohan Reddy Thumma ("Acquirer 2")	Sd/- Dennis Reddy Thumma ("PAC 1") <i>(signed by duly constituted Power of Attorney holder Jagan Mohan Reddy Thumma)</i>	Sd/- Innamma Thumma ("PAC 2") <i>(signed by duly constituted Power of Attorney holder Jagan Mohan Reddy Thumma)</i>
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Place : Mumbai
Date : March 11, 2017

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